

Surya Narayan Padhi –Vrs- UOI

For Orders/Directions No. 6
O.A.No. 507/2012
Advocate (s)- M/s. G.Mishra, D.K.Patra, A.Dash.
Advocate (s)- Mr. U.B.Mohapatra

Order dated: 16.01.2013

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
&
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

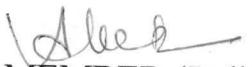
....

Mr. D.K.Patra, Ld. Counsel for the applicant, by referring memo dated 08.01.2013 submits that applicant is not interested to pursue this case any more and wants to withdraw this O.A.

In view of the submission made by Ld. Counsel for the applicant, the O.A. is dismissed as withdrawn.

Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel for the Respondents, is present.


MEMBER (Admn.)


MEMBER (Judl.)

RK